

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P. No.(IB)1487(MB)/2017
MA 530/2018

CORAM:

SHRI B. S. V. PRAKASH KUMAR
MEMBER (J)
SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.08.2018

NAME OF THE PARTIES: ICICI Bank Ltd

Vs

Western India Shipyard Ltd

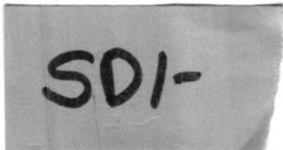
Section 7 of the Insolvency and Bankruptcy Code, 2016.

ORDER

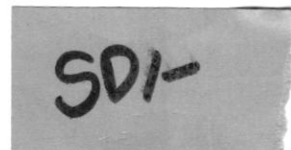
14. **MA 530/2018 in C.P.(IB)-1487(MB)/2017**

The Resolution Professional Counsel absent. The Counsel on behalf of the Respondent side is present.

List this matter on 4.9.2018



RAVIKUMAR DURAISAMY
Member (Technical)



B.S.V. PRAKASH KUMAR
Member (Judicial)